

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21801/2024

[Arising out of impugned final judgment and order dated 05-02-2024 in WB No.305/2020 passed by the High Court of Judicature at Allahabad]

STATE OF U. P. & ORS.

Petitioner(s)

VERSUS

RAMVEER (DEAD) THR. LRS & ORS.

Respondent(s)

Date : 16-10-2025 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Devvrat, AOR (Mentioned by)
Ms. Harshita Sharma, Adv.
Mr. Shivam Singh, Adv.

Ms. Charu Sangwan, AOR

Mr. Manish Tiwari, AOR

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date already notified, i.e.,
18.11.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR